

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †1915
TO BE ANSWERED ON- 14/03/2022

VAN DHAN VIKAS KENDRA (VDVK)

†1915. SHRI JUGAL KISHORE SHARMA:
SHRI DILIP SAIKIA:
SHRIMATI GEETA KORA:
SHRI RAMESH CHANDER KAUSHIK:
SHRI JYOTIRMAY SINGH MAHATO:
SHRI DILESHWAR KAMAIT:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of 'Van Dhan Vikas Kendras (VDVK)' constructed by the Government under Pradhan Mantri Van Dhan Yojna (PMVDY) during the last three years, State-wise details thereof particularly in the State of Assam, Jharkhand, Haryana, Jammu and Kashmir, West Bengal, Bihar, Maharashtra and North Eastern States;

(b) the amount of funds earmarked under this scheme in Assam, Jharkhand, Haryana, Jammu and Kashmir, West Bengal, Bihar and Maharashtra including the amount of funds spent so far along with the details thereof; and

(c) the number of training sessions organized as well as the number of persons benefitted through it in the North-Eastern States including Assam, Jharkhand, Haryana, Jammu and Kashmir, West Bengal and Bihar along with the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c): Ministry of Tribal Affairs is implementing Van Dhan Vikas Karyakaram through TRIFED (Tribal Co-Operative Marketing Development Federation of India Limited) to promote value-addition and marketing of tribal products and minor forest products (MFP) to increase the income of tribal MFP gatherers. State-wise details of 'Van Dhan Vikas Kendras (VDVK)' set up, funds sanctioned by TRIFED and training sessions organized as well as the number of persons benefitted through it during the last three years, including State of Assam, Jharkhand, Haryana, Jammu and Kashmir, West Bengal, Bihar, Maharashtra and North Eastern States are at **Annexure-I**.

Annexure 1

Annexure 1 referred to in reply to Lok Sabha Unstarred Question No. 1915 for answer on 14.03.2022

State-wise Van Dhan Vikas Kendras sanctioned:

Sl. No.	States	No. of VDVK Clusters Sanctioned	No. of VDSHG's Sanctioned	No. of Forest Gatherers	Amount Sanctioned (Rs. in lakhs)	Amount released (Rs. in lakhs)	Trainings of VDVK
1	Andhra Pradesh	415	6225	123258	6162.9	3604.00	152
2	Arunachal Pradesh	85	1275	25500	1275	637.00	
3	Assam	302	7140	90316	4530	2640.00	128
4	Bihar	8	120	1630	81.5	0	
5	Chhattisgarh	139	4170	41700	2085	2085.00	139
6	Dadra & Nagar Haveli and Daman & Diu	1	15	302	15	15.00	-
7	Goa	10	150	3000	150	82.50	-
8	Gujarat	116	1740	34424	1721.2	1721.20	-
9	Himachal Pradesh	3	61	810	40.5	26.80	-
10	Ladakh	10	150	3000	150	150.00	-
11	Jharkhand	39	585	11601	569.7	569.70	39
12	Karnataka	140	1946	41748	2087.4	1186.20	28
13	Kerala	44	660	12038	597.25	396.125	8
14	Madhya Pradesh	107	1605	32100	1605	1447.50	86
15	Maharashtra	264	3960	79350	3960	2460.00	0
16	Manipur	200	3000	60390	2996.8	2075.975	139
17	Meghalaya	39	585	11835	584.1	584.10	-
18	Mizoram	159	2385	46168	2306.55	1444.05	44
19	Nagaland	206	3090	61800	3089.9	2129.90	70
20	Odisha	170	4110	51019	2479.25	2374.25	46
21	Rajasthan	479	7322	144803	7135.6	3753.20	19
22	Sikkim	80	1200	23800	1169.05	1169.05	-
23	Tamil Nadu	8	192	2400	120	112.50	7
24	Telangana	17	255	5100	255	255.00	17
25	Tripura	32	480	9039	436.95	331.55	15
26	Uttar Pradesh	25	375	7191	359.55	209.55	12
27	Uttarakhand	12	180	3605	179.95	127.45	11
	Total	3110	52976	927927	46143.15	31587.60	960
